

**Central Administrative Tribunal
Principal Bench**

OA No.695/2014

New Delhi, this the 07th day of October, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman
Hon'ble Mr. P. K. Basu, Member (A)**

Paramjit Kaur (aged 63 years)
Deputy Nursing Superintendent (Retd.)
W/o Shri Karnail Singh,
R/o WZ-2C/16A, MBS Nagar,
New Sahibpura, Opposite CRPF Camp,
Tilak Nagar,
New Delhi 110 018. Applicant.

(None is present for the applicant)

Versus

1. Government of NCT of Delhi
Through its Chief Secretary
Delhi Sachivalaya, IP Estate,
New Delhi 110 002.
2. Medical Superintendent
Lok Nayak Hospital,
GNCT of Delhi,
JLN Marg, MAMC Campus,
New Delhi 110 002.
3. Secretary (H&FW)
Department of Health & Family Welfare,
GNCT of Delhi, "9" Level, 'A' Wing
Delhi Sachivalaya, IP Estate,
New Delhi 110 002.
4. Secretary, Finance
Government of NCT of Delhi
'A' Wing, 4th Level,
Delhi Secretariat, IP Estate,
New Delhi. Respondents.

(By Advocate : Shri Anmol Pandita for Shri Vijay Pandita)

: O R D E R (ORAL) :

Justice Syed Rafat Alam, Chairman :

List has been revised, yet nobody responded on behalf of the applicant though name of Shri C. Raja Ram, learned counsel has been

shown in the cause list. However, Shri Anmol Pandita holding brief for Shri Vijay Pandita, learned counsel for the respondents is present.

2. The OA is, therefore, dismissed for want of prosecution.

(P. K. Basu)
Member (A)

(Syed Rafat Alam)
Chairman

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